

*[English]***Employment to Unemployed Youths**

1130. DR. KARTIKESWAR PATRA: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the total number of unemployed youths in the country at present;

(b) the steps taken to provide employment to unemployed educated youths in the country; and

(c) the number of unemployed youths employed during the last three years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI VILAS MUTTEMWAR):

(a) According to the Planning Commission, open unemployment in the beginning of the Eighth Plan i.e. April, 1992 was estimated to be 17.0 million. An assessment made in the Planning Commission shown that unemployment in the beginning of April, 1993, April, 1994 and April, 1995 was around 17.10 million, 18.87 million and 18.69 million respectively. The break-up of these estimates by Rural/Urban, and age group has not been made.

(b) Employment is a thrust area in the Eight Plan. The Plan envisages generation of additional employment opportunities of the order of 8.5 million per annum, on an average, through an employment oriented growth strategy supplemented by special employment programmes such as IRDP, TRYSEM, JRY, NRY, EAS, PMRY etc.

(c) Of these Schemes, IRDP, TRYSEM, JRY, EAS are being implemented by this Ministry and the scheme of TRYSEM is specifically aimed at training rural youths for self/wage employment. Number of TRYSEM trained rural youths employed during the last three years is as follows:

1992-93	1.41 lakhs
1993-94	1.50 lakhs
1994-95	1.31 lakhs

**Disposal of Gorakhpur Unit**

1131. SHRI ASTBHUJA PRASAD SHUKLA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Industrial Credit and Investment Corporation of India has proposed for the disposal of the Gorakhpur Unit of Fertilizers Corporation of India;

(b) if so, the decision taken by the Government thereon;

(c) whether the Government propose to hand it over, to the private companies; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS, AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) No, Sir.

(b) Does not arise.

(c) and (d). While formulating a revival package for Fertilizer Corporation of India Limited (FCI), the revamp of Gorakhpur unit was not found to be techno-economically viable. Since its revival would require setting up of a new plant involving fresh investment of Rs. 810 crores, it has been decided to consider the option of attracting private capital for rehabilitation of Gorakhpur unit. However, the final decision on revival of FCI, including its Gorakhpur unit, would depend upon the outcome of proceedings pending before the Board for Industrial and Financial Reconstruction (BIFR), which is a quasi-judicial authority.

**Indo-Bangladesh Treaty**

1132. SHRI CHITTA BASU: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government of Bangladesh have since conveyed their intention to abrogate the treaty of Friendship, cooperation and peace, 1972; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE): (a) No, Sir.

(b) Does not arise.

**Infrastructure Development Corporation for Ports Roads**

1133. SHRI R. SURENDER REDDY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether sometime back the Ministry/Minister of commerce had proposed to his Ministry for establishment of Infrastructural Development Corporation for construction, development and improvement of roads linked to minor and major parts in the country;

(b) if so, the details thereof, indicating the objectives to be achieved by the proposed Corporation;

(c) the reaction of his Ministry to the aforesaid proposal;

(d) whether his Ministry has consulted the State Governments, where the minor/major ports are located, in the matter;